For Immediate release

Telecom Regulatory Authority of India

Information Note to the Press (Press Release No.21/2023)

Extension of last date to receive comments/counter-comments on TRAI's

Consultation Paper on "Regulating Converged Digital Technologies and

Services - Enabling Convergence of Carriage of Broadcasting and

Telecommunication services."

New Delhi, 27th February, 2023: The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on "Regulating Converged Digital Technologies and Services – Enabling Convergence of Carriage of Broadcasting and Telecommunication services" on 30th January, 2023. The last date for receiving written comments on the issues raised in the Consultation Paper from Stakeholders was fixed as 27th February, 2023 and for countercomments as 13th March, 2023.

- 2. Keeping in view the requests of stakeholders for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments and counter-comments upto 27th March, 2023 and 10th April, 2023 respectively.
- 3. The Comments and counter-comments may be sent, preferably in electronic form to Shri Sanjeev Kumar Sharma, Advisor (Broadband and Policy Analysis), TRAI, on the email id: advbbpa@trai.gov.in with a copy to jtadv-bbpa@trai.gov.in. For any clarification/information, Shri Sanjeev Kumar Sharma, Advisor, (Broadband and Policy Analysis), may be contacted at Telephone No +91-11-23236119.

(V. Raghunandan) Secretary, TRAI